

Payment of Cane Price

459. Shri V. Krishnamoorthy Goundar: Will the Minister of Food and Agriculture be pleased to state:

(a) Whether Government are aware of the fact that additional cane prices for cane supplied to the E.L.D.—Ferry Sugar factories in Madras State for the years 1959, 1960, 1961 and 1962 have not yet been paid to the ryots; and

(b) if so, the action taken by Government for immediate payments to the growers?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasabib Shinde): (a) Yes, Sir.

(b) The Sugarcane Additional Price Fixation Authority have determined the additional cane price payable by these factories for 1958-59 and 1959-60 seasons. These factories have applied for exemption on the ground that their profits were inadequate to bear the burden. Their request is under consideration. The data for determining additional cane price for the remaining two seasons will be scrutinised by the authority.

Bihar-Nepal National Highway

460. Shri Shiva Chandra Jha: Will the Minister of Transport and Shipping be pleased to state the steps taken by Government to expedite the completion of the National Highway passing through Mahadevamath in Madhubani Sub-division (Bihar) leading to Nepal?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) There is no Bihar-Nepal National Highway. Perhaps the Hon'ble Member is referring to the Forbesganj-Maricha/Dagmara—Darbhanga link road, a part of the Lateral Road Project. On this alignment, a bridge across the Kosi river is proposed to be constructed. A tentative site proposed for the bridge about 4 miles

downstream of Dagmara, near Mahadevamath, is under investigation. The alignment of the Forbesganj-Maricha/Dagmara portion which forms part of the first stage work of the Lateral Road Project depends upon this bridge site being finalised. The link between Darbhanga and the Kosi bridge and the bridge itself are not even included in the first-stage work referred to above. Actual starting of the construction work depends on the finalisation of all these preliminaries.

Transport Facilities in Chandigarh and other Union Territories

461. Shri Shri Chand Goel: Will the Minister of Transport and Shipping be pleased to state:

(a) the steps taken by the Administration of Chandigarh Union Territory to connect Chandigarh by road with the neighbouring villages of the Union Territory; and

(b) the steps taken by the Central Government to augment transport facilities in other Union Territories?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) and (b) The information required is being collected from the Union Administrations and will be laid on the Table of the House.

Rejection of Nomination Papers in J. & K.

462. Shri Shri Chand Goel:
Shri Narain Swarup Sharma:
Shri Hukam Chand
Kachhavaia:

Will the Minister of Law be pleased to state:

(a) the number of candidates returned unopposed to the State Assembly of Jammu and Kashmir on the ground of rejection of the nomination papers of the other candidates;

(b) the grounds on which the nomination papers were rejected;